

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 92/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

NAME OF THE COMPANY: Ebizdrive IT Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Vinod Kumar Sharma, Advocate

For the Respondent (s): Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Mr. Manish Raj appearing on behalf of the ROC prays for some time to file his reply.

To come up on 5th March, 2018.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**